

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-154-2020**

Kashinath Jairam Shetye ... Petitioner

Vs

The GCZMA & Ors. ... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Ms. M. Correia, Additional Government Advocate for the Respondents No.1 & 5.

Shri Shivan Desai, Advocate for the Respondents No.3 & 4.

Shri Pravin Faldessai, Assistant Solicitor General of India for the Respondent No.7.

**LD-VC-CW-174-2020**

**AND**

**LD-VC-CW-175-2020**

Kashinath Jairam Shetye ... Petitioner

Vs

The GCZMA & Ors. ... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri Deep Shirodkar, Additional Government Advocate for the Respondents No.1 & 2.

Shri Pravin Faldessai, Assistant Solicitor General of India for the Respondent No.7.

**Coram:- DAMA SESHADRI NAIDU &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 8<sup>th</sup> October, 2020**

**P.C.:**

To complete the pleadings, let the matter stand over to 22/10/2020.

**SMT. M. S. JAWALKAR, J.    DAMA SESHADRI NAIDU, J.**

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